

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N. Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**

**Petition No. 35/2004**

**In the matter of**

Approval of revised fixed charges due to additional capitalisation for the year 2000-01, 2001-02 and 2002-03 for Talcher Thermal Power Station (460 MW)

**And in the matter of**

National Thermal Power Corporation Ltd. .... **Petitioner**

**Vs**

Grid Corporation of Orissa Ltd. .... **Respondent**

**The following were present:**

1. Shri V.B.K. Jain, NTPC
2. Shri I.J. Kapoor, NTPC
3. Shri S.N. Goel, NTPC
4. Shri Guryog Singh, NTPC
5. Shri S.B. Dasgupta, NTPC
6. Shri Jagdish Roy, NTPC
7. Shri R. Mazumdar, NTPC
8. Shri G.K. Dua, NTPC
9. Shri R.K. Mehta, Advocate, GRIDCO
10. Ms Sumar Kukrety, Advocate, GRIDCO
11. Shri B.P. Mahapatra, GRIDCO
12. Shri S.K. Choudhary, Manager, GRIDCO

**ORDER**  
**(DATE OF HEARING : 21.12.2004)**

Heard Shri V.B.K. Jain, General Manager for the petitioner and Shri R.K. Mehta, Advocate for the respondent. Order reserved.

2. Meanwhile, the petitioner is directed to place on record the following information, duly supported by affidavit, with a copy to the respondent, latest by 31.12.2004:

- (a) The year-wise details of administrative expenses and start-up expenses to re-commission the capacity under R&M along with details.
- (b) Whether or not R&M expenditure of Rs.270.547 crore includes IDC of Rs.14.42 crore.
- (c) List of capital spares procured under R&M Phase-I and Phase-II.
- (d) Value of assets replaced and deducted from books of accounts against the new assets.

**Sd/-**  
**(BHANU BHUSHAN)**  
**MEMBER**

**Sd/-**  
**(K.N. SINHA)**  
**MEMBER**

**Sd/-**  
**(ASHOK BASU)**  
**CHAIRMAN**

**New Delhi dated the 21<sup>st</sup> December, 2004**